

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce	...	Applicant/Petitioner
Vs		
M/s Sonear Industries Ltd. & Anr.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 14.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	:	Ms. Aditya Gauri, Dhananjaya Sud, Advs. for Liquidator
For Respondent	:	Mr. Prateek Kumar Jha, Mr. Ayush Puri Advs. For R1 in CA 2481/2019

ORDER

CA-2481/2019

There is no representation on behalf of the Applicant.

Ld. Counsel for the Respondent appeared.

List the matter for dismissal on 03.02.2022


(RAMALINGAM SUDHAKAR)
PRESIDENT


(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)